

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4725
ANSWERED ON:25.04.2008
ATROCITIES ON TRIBALS
Prabhu Shri Suresh Prabhakar

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of the atrocities on tribals noticed by the Government during the last three years, State-wise; and
(b) the action taken/being taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS(DR. RAMESHWAR ORAON)

(a) & (b): Statement-I giving State/ UT-wise details of the cases registered alongwith their status under the Scheduled Castes And The Scheduled Tribes (Prevention of Atrocities) Act 1989 during 2004-2006 for crime against persons belonging to Scheduled Tribes is annexed. The registration, investigation, detection and prevention of crime are the responsibilities of the State Governments as Police and Public Order are State Subjects as per the Seventh Schedule to the Constitution of India. The Government of India undertakes the following remedial as well as preventive actions:

(i) Issue guidelines to States/ UT Administrations from time to time to make concerted efforts to improve the administration of Criminal Justice System and to take effective measures to control crime against vulnerable sections of the society including tribals.

(ii) To address the State Governments and UT Administrations from time to time in connection with the effective implementation of the relevant provisions of the Protection of Civil Rights Act, 1955 and the Scheduled Castes And The Scheduled Tribes (Prevention Of Atrocities) Act, 1989.

(iii) Provide Central Assistance to the States/ and UT Administrations under the Centrally Sponsored Scheme for implementation of the Protection of Civil Rights Act, 1955 and the Scheduled Castes And The Scheduled Tribes (Prevention Of Atrocities) Act, 1989 for strengthening the administrative and judicial machinery, inter-caste marriages, awareness generation and relief and rehabilitation of the affected persons. The details of Central Assistance released to the States/UT Administrations during the last three years are as under:

Year Assistance Released(Rs. In crore)

2005-06	38.31
2006-07	36.44
2007-08	39.06

(iv) National Commission for Scheduled Tribes (NCST) also intervenes whenever cases of atrocities are brought to its notice, for remedial action.